

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

CIRCULAR


Sub: Instructions regarding to organize function at Tis Hazari Court Complex, Delhi.

It has come to the notice of the undersigned that functions are being organized by the Delhi Bar Association, Directorate of Prosecution, Staff Members, State Bank of India, Post Office, Treasury etc. at Tis Hazari Court Complex without prior approval of the Ld. Principal District & Sessions Judge (HQs.).

In pursuance to the recent direction received from the Hon'ble High Court of Delhi and keeping in view the security, safety & to maintain dignity of the institution i.e. Tis Hazari Court Complex, it is hereby ordered that henceforth formal approval shall be sought from the Ld. Principal District & Sessions Judge (HQs.) by the Delhi Bar Association, Directorate of Prosecution, Staff Members, State Bank of India, Post Office, Treasury etc. for organizing any function at Tis Hazari Court Complex atleast 03 days in advance furnishing complete details of the function. Further, the organizing agency shall submit an undertaking while seeking permission that event will be conducted in accordance with the high moral and ethical standards of the legal profession and all laws, rules and regulations will scrupulously followed and that nothing will be done which lowers the dignity or tarnished the image of the judicial institution and/or legal profession.

Non-compliance of the said directions shall be viewed seriously and action shall be taken as per rules.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs.), Delhi.



(MRIDUL GUPTA)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
TIS HAZARI COURTS, DELHI

No. 10063-363./CTB(C)/THC/2023

Dated..... 20 MAR 2023

Copy forwarded information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (HQs.), Delhi.
3. The Principal District & Sessions Judge (West), Delhi.
4. All the Judicial Officers posted at Tis Hazari Court Complex, Delhi.
5. The Administrative Civil Judge, Central & West, Tis Hazari Courts, Delhi.
6. The President, Delhi Bar Association, Tis Hazari Courts, Delhi.
7. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
8. The Director, Prosecution Department, Tis Hazari Court Complex, Delhi.
9. The Manager, State Bank of India, Tis Hazari Court Complex, Delhi.
10. The Post Master, Post Office Tis Hazari Court Complex, Delhi.
11. The President/General Secretary, All Staff Welfare Associations, Delhi District Courts, Tis Hazari Court Complex, Delhi.
12. All the Branch incharges, Central & West District, with the direction to get this circular noted from the staff posted in their respective branches.
13. The Incharge, Care Taking Branch, Central & West, Tis Hazari Courts, Delhi.


ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
TIS HAZARI COURTS, DELHI